

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**DFR NO. 3035 OF 2018 &**  
**IA NO. 1127 OF 2018**

**Dated: 12<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**The Singareni Collieries Company Limited** ..... **Appellant(s)**  
**Versus**  
**Telangana State Electricity Regulatory Commission** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava  
Mr. Lakshyajit Singh Baghdwal

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy for R-1

**ORDER**

Learned counsel for respondent No.1 seeks some time to take instructions in the matter.

List the matter on **28.09.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*